

(d) No, Sir.

**Clearance to foreign collaborations for
Biotechnology**

4082. SHRI DILIP SINGH JU DEO: Will the PRIME MINISTER be pleased to state:

(a) the details of the applications received by the Department of Bio-Technology so far from the Ministry of Industry (SIA) for issuing Industrial approvals and clearance of foreign collaborations for bio-technology related products;

(b) the number of cases which were

approved/cleared and the extent of imported capital outlay involved in each case; and

(c) the current status of these project?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). The number of applications received by the Department of Biotechnology from the Ministry of Industry (SIA) and those cleared are as follows:

<i>Category of products</i>	<i>No. of applications</i>			
	<i>received</i>	<i>cleared</i>	<i>under consideration</i>	<i>rejected</i>
1. Drugs & Pharmaceuticals	30	20	—	10
2. Agriculture	16	13	2	1
3. Biofertilizers	02	02	—	—
4. Products other than drugs by use of micro-organisms	01	—	—	1
5. Misc. Items	02	01	1	—
Total	51	36	3	12

Applicants in many of cases cleared/ approved are yet to finalise the foreign collaboration agreements as well as firming up of decisions on imports of capital goods.

The projects approved/cleared are at various stages of implementation.

**Promotion of Entrepreneurship in
Biotechnology**

4083. SHRI DILIP SINGH JU DEO: Will the PRIME MINISTER be pleased to state:

(a) whether a delegation had visited U.S.A. in 1987-88 in order to promote entrepreneurship in bio-technology;

(b) if so, the composition of the delegation and the American Companies visited by them;

(c) the outcome of the visit particularly the collaboration proposals emerging as a result thereof; and

(d) the follow-up action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes Sir, an Indian delegation of top executives of leading industrial firms and some Government officials visited the U.S. in February, 1988 to participate in a workshop which was organised to promote entrepreneurship in Biotechnology.

(b) The composition of the delegation was:-

- (1) Dr. S. Ramachandran, Secretary, Department of Biotechnology, New Delhi.
- (2) Shri. B.Sahey, Joint Secretary, Ministry of Industry, New Delhi.
- (3) Shri N. Biswas, DDG, DGTD, New Delhi.
- (4) Dr. (Mrs.) Manju Sharma, Chief (Science) Planning Commission New Delhi.
- (5) Shri Sanjeev Behari, Deputy Secretary, Department of Biotechnology, New Delhi
- (6) Shri Ajay Kanoria, Director, Anglo French Drugs Company Ltd., Bombay.
- (7) Shri U.G. Patel, Managing Director, Anglo French Drug Company Ltd., Bombay.
- (8) Dr. R.P. Aneja, Director, Indian Dairy Corporation, Baroda.

- (9) Shri Suman Sinha, Vice President, Hindustan Lever Limited, Bombay.
- (10) Shri Tink Dhar, Delhi Cloth and General Mills Company Limited, New Delhi.
- (11) Shri M.C.Bordiya, DCM sugar Division, Daurala Sugar Division, Meerut.
- (12) Dr. Parvinder Singh, M.D. Ranbaxy Laboratory, New Delhi.
- (13) Dr. Vijay Mallaya, Chairman, United Breweries, Bangalore.
- (14) Dr. P.R. Krishnaswamy, Vice President, R & D, United Breweries, Bangalore.
- (15) Shri Rajiv C.Lalbhaj, M.D., The Raipur Mfg. Company Limited, Ahmedabad.
- (16) Dr. Anand Sarabhai, Biotechnology & Genetic Engineering, Private Limited, Ahmedabad.
- (17) Shri N. B. Godrej, Director, Godrej Industries, Bombay.
- (18) Dr. R.D. Lai, Tata Tea Limited, Registered Office Mannar, Kerala.

The industry representatives met their own cost for travel and stay for the entire visit to the USA.

The U.S companies involved in the discussions were:-

- (1) Abbott Laboratories, North Chicago.
- (2) Applied Biotechnology, Cambridge.
- (3) Battelle, Columbus.

- (4) Biogenex, Dublin.
- (5) Cambridge Bioscience, Cambridge.
- (6) Chiron, Emeryville.
- (7) Diagnostics Specialitees, Metuchen.
- (8) Genencor, South San Francisco.
- (9) Elanco Products, Indianapolis.
- (10) Pan Lab International, Bellevue.
- (11) Pharmacia, La Jolla.
- (12) Pro-Cons Labs, Buffalo and
- (13) Idetek, San Bruno.

(c) and (d). Industry representatives individually visited Biotechnology Companies of their own choice after the San Francisco Meeting. Some of them have received return visits from some U. S. Biotechnology Companies subsequently. Considering the nascent stage of Biotechnology Companies worldwide, it is expected that such visits/contacts would be useful for the development of Indian Biotech industry in the long run. The Government of India's role was limited to bringing together the prospective Indian and U.S. entrepreneurs. It is for the industry to further negotiate and finalise any collaborative ventures. In addition, there is a continuing exercise of the Department of Biotechnology to bring together educational and R & D institutions with industry for product/process development, improvement etc.

[Translation]

Per Capita Income of Bihar

4084. SHRI RAMESHWAR PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the per capita income in Bihar is less than that of other States; and

(b) if so, the reasons therefor and the steps contemplated in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Various geophysical factors like difficult terrain conditions, proneness of large areas to flood and droughts, and economic factors like inadequate water management and drainage, farm investment, infrastructure facilities, power development, etc. may be said to be responsible for low productivity and low per-capita income in Bihar. The steps contemplated to increase per capita income are, increased investments/outlays for the development of infrastructure, agriculture, rural development, irrigation, industries, education, health, employment, and better utilisation of invested capital, during the Plan period.

[English]

Transfer of Central Schemes to Punjab

4085. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether certain Centrally Sponsored Schemes in Punjab were transferred to the Government of Punjab in 1989-90 annual plans;

(b) if so, the details thereof and the considerations that weighed in favour of the transfer;

(c) whether all the modalities in this regard were considered; and

(d) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.